

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 420
IB/436/ND/2023

IN THE MATTER OF:

Aditya Birla Finance Limited	...	Applicant
Versus		
Sandeep Jha	...	Respondent

Under Section 95(1) IBC.

Order delivered on 03.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	Adv. Sandeep Joshi

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **31.05.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)